

## **Information Note to the Press (Press Release No.03/2022)**

### **For Immediate Release**

## **Telecom Regulatory Authority of India**

**Extension of last date to receive Comments/Counter Comments on TRAI Consultation Paper on “Regulatory Framework for Promoting Data Economy Through Establishment of Data Centres, Content Delivery Networks, and Interconnect Exchanges in India”.**

New Delhi, 10<sup>th</sup> January 2022 - The Telecom Regulatory Authority of India (TRAI) had released a Consultation Paper on **“Regulatory Framework for Promoting Data Economy Through Establishment of Data Centres, Content Delivery Networks, and Interconnect Exchanges in India” on 16<sup>th</sup> December, 2021**. The last date for receiving Written Comments on the issues raised in the Consultation Paper from the stakeholders was fixed as 13<sup>th</sup> January 2022 and for Counter Comments as 27<sup>th</sup> January 2022.

2. The stakeholders have sought extension of time for sending their comments on the above said Consultation Paper. Keeping in view the requests of stakeholders, it has been decided to extend the last date for submission of Written Comments and Counter Comments up to 03<sup>rd</sup> February, 2022 and 17<sup>th</sup> February,2022 respectively.

3. The Comments/Counter Comments may be sent, preferably in electronic form at [advbbpa@traai.gov.in](mailto:advbbpa@traai.gov.in) with a copy to [jtadvbbpa-1@traai.gov.in](mailto:jtadvbbpa-1@traai.gov.in) and [jtadvbbpa-3@traai.gov.in](mailto:jtadvbbpa-3@traai.gov.in) respectively. For any clarification / information, Shri Sanjeev Kumar Sharma, Advisor (Broadband and Policy Analysis), TRAI may be contacted at Telephone Number Tel. No. +91-11-23236119.

**(Rajiv Sinha)**  
**Secretary- I/C, TRAI**